NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 107 (ND) 15

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Pankaj Bhagat, Advocate

For the Respondent:

Mr. Naveen Dahiya, Mr. Karan Mahotra, Advocates

for R-3.

Mr. Rohan Yadav, Advocate for R-4

ORDER

Request of adjournment is being made by Ld. Counsel for the Petitioner. To come up for further consideration on 22^{nd} January, 2018.

3-1)

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)